

1	2	3	4	5	6	7	8
18.	Orissa	7	21	5	14	11	11
19.	Punjab	7	7	5	56	55	78
20.	Rajasthan	14	39	12	62	111	115
21.	Sikkim	0	0	0	0	0	0
22.	Tamil Nadu	4	188	7	23	18	48
23.	Tripura	0	0	0	0	0	3
24.	Uttar Pradesh	242	296	238	557	613	506
25.	West Bengal	1	1	7	18	19	76
Total (States)		510	788	497	1348	1505	1498

UNION TERRITORIES

26.	A & N Islands	0	0	0	0	0	1
27.	Chandigarh	0	0	0	0	0	2
28.	D & N Haveli	0	0	0	0	0	0
29.	Daman & Diu	0	0	0	0	0	0
30.	Delhi	2	5	7	77	59	77
31.	Lakshadweep	0	0	0	0	0	0
32.	Pondicherry	1	0	0	0	1	1
Total (UTs)		3	5	7	77	60	81
Total (All-India)		513	793	504	1425	1565	1579

Source : Monthly Crime Statistics.

Note : 1. Figures are provisional

2. In Absence of data of Orissa from October 1997 onwards. Figures of correspondence months of 1996 of this State have been used.

[English]

Use of Cartilage by Surgeons

1038. SHRI RAMCHANDRA VEERAPPA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are aware that surgeons are using Cartilage taken from the human ear to fight in contin-ence;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT

EZHILMALAI) : (a) to (c) The Government is aware of the fact that aural Cartilages can be used in a variety of Blastic Surgery procedures including that of urethra for urinary incontinence. However, the procedure are not undertaken in any of the Central Government Hospitals in Delhi. In Clinical Practice, Cartilages from the ear are used for the repair of tympanic membrana as an autograft.

[Translation]

**Funds Allocations to Tribal Areas
of the Country**

1039. SHRI FAGGAR SINGH KULASTE : Will the Minister of SOCIAL JUSTICE & EMPOWERMENT be pleased to state :

(a) the amount allocated by the Government in each State for the tribal areas of the country;

(b) the number of such tribal districts in each State and procedure being adopted to allocate the funds;

(c) whether these amounts are made available on the basis of tribal population; and

(d) if so, the name of schemes adopted in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) The Government of India releases funds to the State/UT Governments for the development of Scheduled Tribes and Tribal areas. A Statement indicating the amounts released to the States/UTs under

different schemes is indicated in the attached Statement-I. Allocation of funds are made giving weightage to the Tribal population in the States/UTs.

(b) Under Tribal Sub-Plan strategies Integrated Tribal Development Projects/Agencies have been delineated in – full districts and in – part districts of 18 States and 2 Union Territories. State-wise details are indicated in the attached Statement-II

(c) Special Central Assistance (SCA) to Tribal Sub Plan (TSP) and grants under Article 275(1) are released on tribal population basis. For release of grants under other schemes, tribal population is not taken into account.

(d) The names of the Schemes are Special Central Assistance to Tribal Sub-Plan and Grants under Article 275(1) of the Constituion.

Statement-I

Details of State/UT wise release of funds under different schemes for Welfare of STs during 1997-98

S. No.	State/UT	Girls Hostal	Boys Hostal gksLVy	Ashram Schools	Vocation- al Train- ing Centres	Educa- tional Complex	NGOs	Tribal Research	SCA to TSP	Article 275(1)	STICs
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	60.20	45.45	218.46	–	1.42	24.48	20.47	2581.54	453.50	100.00
2.	Arunachal Pradesh	–	–	–	–	–	102.76	0.26	–	–	–
3.	Assam	16.00	16.00	–	77.15	–	75.38	23.27	1460.00	205.00	–
4.	Bihar	–	–	–	–	16.06	38.00	0.53	00.00	641.75	–
5.	Goa	–	–	–	–	–	–	–	00.00	–	–
6.	Gujarat	–	–	–	86.34	13.81	–	9.47	2632.77	625.00	123.89
7.	Himachal Pradesh	15.00	15.00	–	40.00	–	–	0.94	521.89	108.00	–
8.	Karnataka	14.99	27.50	–	–	–	19.18	0.28	500.00	270.00	–
9.	Kerala	–	–	–	–	–	26.14	20.07	196.12	111.75	50.00
10.	Madhya Pradesh	–	–	–	–	50.20	8.88	49.96	9207.83	1282.50	200.00
11.	Maharashtra	10.00	12.50	104.50	–	4.59	57.59	50.72	3400.89	667.25	99.50
12.	Manipur	3.00	13.00	3.00	45.50	–	11.27	9.80	950.00	123.00	00.00
13.	Meghalaya	13.75	13.75	–	–	–	121.11	–	–	255.00	00.00
14.	Mizoram	–	–	–	–	–	5.80	–	–	–124.00	–
15.	Nagaland	–	–	–	–	–	3.44	–	–	138.75	–
16.	Orissa	45.00	35.00	50.00	40.00	61.51	83.20	7.86	5576.27	657.00	100.00

1	2	3	4	5	6	7	8	9	10	11	12
17.	Rajasthan	150.17	159.55	-	24.00	51.35	14.41	13.37	2341.13	600.00	50.00
18.	Sikkim	-	-	-	-	-	-	-	60.00	108.35	-
19.	Tamil Nadu	-	-	-	-	-	17.03	30.50	243.71	121.00	-
20.	Tripura	17.25	15.25	93.46	32.00	-	0.26	11.67	885.00	231.25	00.00
21.	Uttar Pradesh	11.17	-	-	-	18.99	2.75	-	112.91	110.50	-
22.	West Bengal	-	-	-	-	-	12.75	22.44	1600.39	339.25	10.00
23.	Andaman & Nicobar Islands	-	-	-	-	-	-	-	118.00	-	-
24.	Dadra and Nagar Haveli	-	-	-	-	-	-	-	-	-	-
25.	Daman & Diu	20.00	-	-	-	-	-	-	50.75	-	-
26.	Lakshadweep	-	-	-	-	-	-	-	-	-	-
27.	Delhi	-	-	-	-	-	100.79	-	-	-	-
28.	Jammu & Kashmir	-	-	-	-	-	3.12	-	521.80	131.75	-

STDCs : State Tribal Development Corporation for interior forest produce.

Statement-II

State/UT wise distribution of Integrated Tribal Development Projects in (ITDP) in Different Districts

S. No.	Name of State/UT	No. of ITDP	No. of Distt. covered		
			Total	Fully	Partly
1	2	3	4	5	6
1.	Andhra Pradesh	8	8	-	8
2.	Assam	19	15	-	15
3.	Bihar	14	9	7	2
4.	Gujarat	9	8	1	7
5.	Himachal Pradesh	5	3	2	1
6.	Karnataka	5	4	-	4
7.	Kerala	7	7	-	7
8.	Madhya Pradesh	49	23	4	19
9.	Maharashtra	16	11	-	11
10.	Manipur	5	5	5	-
11.	Orissa	21	9	3	6

1	2	3	4	5	6
12.	Rajasthan	5	5	2	3
13.	Sikkim	4	4	1	3
14.	Tamil Nadu	9	5	-	5
15.	Tripura	3	3	-	3
16.	Uttar Pradesh	1	1	-	1
17.	West Bengal	12	12	-	12
18.	A & N Islands	1	1	1	-
19.	Daman & Diu	1	1	1	-
20.	J & K	-	-	-	-
Total		194	134	27	107

[English]

Illegal Abortions

1040. SHRI KRISHAN LAL SHARMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that despite the Medical Termination of Pregnancy Act, 1971, the country has the largest number of illegal abortions;